RAJYA SABHA

SI No.	Name of Institution
14.	Gandhi Hindi Vidyapith, Prayag, Allahabad (U.P).
15.	National University of Electro Complex Homeopathy, Kanpur.
16.	Netaji Subhash Chandra Bose University (Open University) Achaltal, Aligarh (U.P.)
17.	Utta Pradesh Vishwavidyalaya, Kosi Kalan, Mathura (U.P)
18	Maharana Pratap Shiksha Niketen Vishwavidyalay, Pratapgarh, (U.P)

Entrance examination for recognised institutions

†1989. SHRI BALAWANTAUABALAPTE: SHRI RUDRANARAYAN PANY:

Will the Minister of HUMAN RESORUCE DEVELOPMENT be pleased to state:

- (a) whether any proposal for conducting a national level entrance examination for the educational institutions recognised by the All India Council for Technical Education is under Government's consideration; and
 - (b) if so, by when Government propose to put the same to effect?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) From the year 2002 onwards an All India Engineering Entrance Examination (AIEEE) is being conducted for admissions to various undergraduate professional courses in Engineering, Pharmacy and Architecture for Central Technical Institutions (other than IITs), Deemed Universities and States who have shown an inclination to participate in this system of examination.

All India Council for Technical Education (AICTE) has issued guidelines on 3rd November, 2003 with regard to participation of Institutions/Universities conducting degree level Engineering Architecture/Planning and Pharmacy Programmes in the country in All India Engineering Entrance Examination (AIEEE) from the academic year 2004-2005 onwards. A copy of the AICTE guidelines is given in the Statement.

[†] Original notice of the Question was received in Hindi.

Statement

Guidelines for Common Entrance Test (s) for Admission to Degree level Engineering, Architecture/Planning and Pharmacy Programmes in the Country, for the academic year 2004-05, onwards.

No.F. 37-3/Legal (vi)/2003.ln pursuance of the Judgement of Hon'ble Supreme Court delivered on October 31, 2002 and August 14, 2003 and in terms of Policy Framework laid down by the Ministry of HRD in the Department of Secondary and Higher Education, Government of India *vide* No. F. 17-18/2002-TS.I dated October 15, 2003 and in exercise of the power conferred under Section 10(b) and 10(0) of AICTE Act, 1987 (52 of 1987), the All India Council for Technical Education (AICTE) hereby makes the following Guidelines on Common Entrance Test(s) for admission of Engineering Architecture/Planning and Pharmacy Programmes in the country.

- (1) These Guidelines are applicable to all the Institutions/ Universities conducting Degree level Engineering, Architecture/Planning and Pharmacy programmes in the country.
- (2) All India basis admissions to the Degree level Engineering, Architecture/Planning and Pharmacy programmes shall be made through an All India Engineering, Architecture/Planning and Pharmacy Common Entrance Test (AIEEE), from the academic year 2004-2005 onwards.
- (3) AIEEE shall be for those instituions that were holding their own entrance tests earlier and admitting all their students or certain percentage of them on All India basis.
- (4) States may conduct their own common entrance test(s) for admission to institution conducting Degree Engineering, Architecture/Planning and Pharmacy Programmes within their States or join the AIEEE. State level tests shall however be restricted to fill up seats from the students of their own states only.
- (5) Management quota/seats in private unaided self financing institutions shall be filled either of the common entrance tests

- as above or though a common entrance tests conducted by an approved Agency (including Association of all colleges of a particular type in the State). This option for filling up management seats shall be exercised by the institutions before issue of prospectus and intimated to the concerned Authority.
- (6) All admissions in different approved quotas shall be made strictly on the basis of *inter-se* merit based on common entrance tests as above. Seat allocation shall be coordinated by the State Authority in case of State Level admissions and by the Central Authority in case of admissions made on All India basis.
- (7) All India Engineering Architecture/Planning and Pharmacy Common Entrance Test (AIEEE) shall be organized in a manner and as per advice of a National Advisoy Board constituted by the Government.
- (8) National Advisory Board shall also consider cases of institutions having special and unique features for exemption from participation in common entrance test(s) on case-to-case basis, if their special and unique features cannot be accommodated through the Common Entrance Test(s).
- (9) After the admission process is over, all institutions shall submit to the Authority concerned, the list of students admitted, along with rank number obtained by the student, the fees collected and all such particulars and details as may be required by the Authority.
- (10) If a Technical Institution is found to be contravening any of the provisions of these Guidelines, the Council may withdraw it's approval, after making such enquiry as it may consider appropriate and after giving the Institution an opportunity of being heard.
- (11) All the Institutions/Universities conducting Degree level Engineering, Architecture/Planning and Pharmacy

Programmes shall intimate on or before 30th November, every year, to the concerned authority in the State and the Regional Office of AICTE, the number of seats that are to be filled up on the basis of Tests to be conducted by AIEEE, State Level Test and Association Tests (if any) for the following academic year.

- (12) These Guidelines shall come into effect immediately.
- (13) The Council shall have the power to issue clarifications to remove any doubt that may arise in regard to implementation of these Guidelines.

Advisor (Administration)

Schools without basic facilities

1990. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there are many schools in the country in a deplorable state without basic facilities like school building and with thatched roof etc.;
- (b) if so, the details of the schools not having building, thatched roof, playground and trained teachers for the last three years, year-wise, and category-wise and State-wise;
- (c) the action taken to enforce safety measures in the schools in the light of the tragedy in Kurhbakonam, Tamil Nadu in July, 2004; and
 - (d) whether there is any plan to ban thatched roof schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) State and category-wise details of schools without building as per the 6th and 7th All India Educational Survey conducted by NCERT